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**No.K.13012/01/2018-US.II**  
**Government of India**  
**Ministry of Law and Justice**  
**(Department of Justice)**

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**Jaisalmer House, 26, Man Singh Road,**  
**NEW DELHI-110 011, dated 12<sup>th</sup> March, 2018.**

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justice (i) Ashok Kumar, (ii) Vivek Chaudhary, (iii) Saumitra Dayal Singh, and (iv) Akhilesh Chandra Sharma, Additional Judges of the Allahabad High Court, to be Judges of the Allahabad High Court with effect from the date they assume charge of their offices.

*mjk*  
*12/3/2018*

**(Rajinder Kashyap)**  
**Joint Secretary to the Government of India**  
**Tele: 2338 3037**

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13012/01/2018-US.II

Dated 12.03.2018.

Copy to:-

- 1 S/Shri Justice (i) Ashok Kumar, (ii) Vivek Chaudhary, (iii) Saumitra Dayal Singh, and (iv) Akhilesh Chandra Sharma, Additional Judges of Allahabad High Court, Allahabad.
- 2 The Secretary to the Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
- 4 The Secretary to the Chief Justice, Allahabad High Court, Allahabad
- 5 The Chief Secretary, Government of Uttar Pradesh, Lucknow
- 6 The Registrar General, Allahabad High Court, Allahabad.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/SO(Desk)
- 12 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Govt. of India

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